

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23213-23215/2004

(From the judgment and order dated 04/02/2003 in WP No. 1039/2000 & WP No. 514/2000 and judgment and order dated 18.5.2004 In R.P. No. 62/2003 of The HIGH COURT OF ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

P.K.TANDAN

Petitioner(s)

VERSUS

M/S. RAM NARAIN MADAN LAL & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and permission to file additional documents and office report)

Date: 20/03/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Uday U Lalit, Sr. Adv.

Dr. S Muralidhar, Adv.

Mr. Ajay Jawat Kar, Adv.

Mr. Anupam Lal Das, Adv.

For Respondent(s) Mr. Soli J Sorabjee, Sr. Adv.

Mr. Ritesh Agrawal, Adv.

Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Delay condoned.

. The We do not find any ground to interfere with the impugned orders
special leave petitions are, accordingly, dismissed.

[Charanjeet Kaur]

Court Master

[Om Prakash]

Court Master